

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.838
ANSWERED ON 2nd DECEMBER, 2021**

TENDER PROCESS FOR ROAD PROJECTS

838. SHRI AJAY KUMAR MANDAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has reduced security deposits fees in the tender process for road projects and if so, the details thereof;**
- (b) whether the Government is planning to blacklist all such companies which take the tender by reducing tender amount and run away on agreement;**
- (c) whether the Government is aware that most of the companies are doing this and recently a case came to notice in district Bhagalpur wherein the company took the tender and ran away at the time of agreement;**
- (d) if so, the details thereof;**
- (e) whether the Government proposes to blacklist all such companies for some time so that the road and development work is not hindered and the project can be completed on time; and**
- (f) if so, the details of companies against which the Government has taken action till now?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) In compliance to General Finance Rule (GFR) 170(iii), only Bid Security Declaration is required in place of Bid Security. The bidder has

to furnish a Bid securing declaration, accepting that; if the bidder withdraw or modify its bid during the period of validity or if the bidder is awarded the contract and fail to sign the contract or to submit a performance security before the deadline defined in the bid documents, the bidder shall be suspended for further participation in the bidding process of Ministry for a period of one year from the bid due date.

(c) & (d) yes Sir, the details are as below:

Sr. No.	Name of the Work	Agency	NH No. & State	Name of the Bidder / Firm	Date of Debarment /Suspension of the firm from Bidding
1	Rehabilitation & Widening to 2L/ 2L+PS of Munger-Sultanganj-Bhagalpur section	State PWD	NH-80 Bihar	M/s A. G. Construction	26.07.2021
2	Rehabilitation & widening to 2L/ 2L+PS of Bhagalpur-Kahalgaon-Mirzachowki section	State PWD	NH-80 Bihar	M/s A. G. Construction	23.07.2021

(e) & (f) There is provision in the bid document for debarment/suspension of such defaulter bidders/companies for a period of one year from the bid due date. Accordingly, action has been taken against defaulters. The details of such bidders/companies are placed at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (e) & (f) OF THE LOK SABHA UNSTARRED QUESTION NO. 838 FOR ANSWER ON 2ND DECEMBER, 2021. ASKED BY SHRI AJAY KUMAR MANDAL MEMBERS OF PARLIAMENT (LS) REGARDING TENDER PROCESS FOR ROAD PROJECTS.

Sr. No	Name of the Work	Agency	NH No. & State	Name of the Bidder / Firm	Date of Debarment /Suspension of the firm from Bidding
1.	Strengthening of road from Sikandarpur to Ballia section	State PWD	NH- 727B Uttar Pradesh	M/s Ravi Construction	28.07.2021
2.	Widening to two lane with paved shoulder (2L+PS) from Jewargi chamarajanagar section	State PWD	NH-150A Karnataka	M/S Haigreeva Infratech Project Limited	23.08.2021
3.	Construction of ROB at Chandwa	State PWD	NH-99 Jharkhand	M/s MVV Satyanarayana, Hyderabad	-
4.	Up-gradation to 2L+PS of Ngopa - Pawlrang section of Aizawl - Imphal Economic Corridor	NHIDCL	NH-102B Mizoram	M/s. BLA Projects Pvt. Ltd. - G. P. Projects (JV)	23.09.2021
5.	Balance work of 2L+PS of Joram-Koloriang road	NHIDCL	NH-713 Arunachal Pradesh	M/S Tanor Engineering – Suman Constructon (JV)	26.10.2021
6.	Restoration/ Rehabilitation of Imphal to Jiribam road	NHIDCL	NH-37 Manipur	M/S. Satya Builders	07.12.2021

7.	Construction of High Altitude Hill road from Taksing to Ghora in Upper Subansiri District	NHIDCL	State Road Arunachal Pradesh	M/s. Ramjo Pordung – M/S Zeliexhu & Sons (JV)	07.06.2021
8.	Construction of 2 Lane with Hard Shoulder of Peren-Dimapur section	NHIDCL	NH-129A Nagaland	M/s Asean Agencies	09.06.2021
9.	Construction of High Altitude Hill road in Upper Subansiri District	NHIDCL	State Road Arunachal Pradesh	M/s. Globes Infracon Pvt. Ltd.	10.06.2021
10.	Barbed wire fencing work along with the perimeter of NHIDCL-Site Office Sarchu	NHIDCL	Ladakh	M/s. JMM Infracon	15.07.2021
11.	Construction of High Altitude Hill road from Tasking to Ghora from in Upper Subasiri	NHIDCL	Arunachal Pradesh	M/s. Shreehari Associates Pvt. Ltd.	29.07.2021
12.	Construction of Foot Track from Mipi to Andra La Omkar in Anini District of	NHIDCL	Arunachal Pradesh	M/s. Pera Enterprises	16.08.2021
13.	Construction of Foot Track from Goiliang village – Dudhakarua via Glotong la	NHIDCL	Arunachal Pradesh	M/s Salo Enterprises	10.09.2021
14.	Construction of Foot Track from Bruni to Luma in Anni District & Foot Track from Basam to Tathi in Upper Subansiri Valley District	NHIDCL	Arunachal Pradesh	M/s Amar Construction	10.09.2021

15.	Construction of Two Major Bridges on existing Hunli-Anini Road on EPC mode	NHIDCL	Arunachal Pradesh	M/s Buru Enterprises	10.09.2021
16.	Rehabilitation of Karala to Kalipur section alongwith hard shoulders on EPC mode	NHIDCL	NH-04 Andaman & Nicobar	M/s Mohan Mutha Exports Private Limited	14.09.2021
17.	Construction of VOP at Basaveshwara Circle on Ilkal Bypass in Hungund-Hospet Section	NHAI	NH-13 (New NH-50) Karnataka	M/s Nikhil Infratech	25.03.2021
